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**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
OFFICE OF THE SENIOR MANAGER (JAL)-I
SECTOR-5, NOIDA**

No: Noida/SM(Jal)-I/2022/.589.....

Dated ..01/08/22.....

To

**The Consultant –Judicial-NGT (P.B.)
Email ID : judicial-ngt@gov.in**

SUBJECT : UPDATES ON THE PROPOSED ACTION PLAN IN COMPLIANCE TO HON'BLE NGT DIRECTION:

Ref.: NGT OA No. 1002/2018 titled AbhistKusum Gupta Vs State of Uttar Pradesh & Others
Hon'ble NGT order dated 23.12.2021.

In compliance with the Hon'ble NGT direction on dt. 23.12.2021 for NOIDA. An update on the submitted action plan is hereby furnished for the ready perusal and sympathetic consideration please:

Sr. No.	Direction	Action																
1	Point No.-12 (5) Nagar Palika has requested NOIDA Authority to provide vacant land for installation of STP.	The Executive officer of Nagar Palika Khoda has been informed that there is no land available near Khoda for construction of STP in adjacent sector-55, 56, 57, 58 & 62 of Noida. Details as per annexure-A																
2	Point No.-15 Regarding engaging dedicated monitoring cell manned by qualified environmental professionals.	In compliance of Hon'ble NGT order dt. 23.12.2021 a letter has been sent to Director, CSIR-National Environmental Engineering Research Institute (NEERI) and WAPCOS Ltd. to give their consent offer for providing Environmental professionals advice as per Hon'ble NGT order. Wapcos has submitted proposal for this and NEERI is in process to submit. After receiving proposal of both agencies the offer will be evaluated and final decision for engaging agencies will be taken within one month. Details as per annexure-B																
3	Point No.-20 (i) Discrepancies pointed out in para 13 regarding functional status of STPs, their compliance and connectivity to sewers to be addressed and clarified considering desludging and maintenance of sewer lines.	As per discrepancies mentioned in Hon'ble court order in submitted compliance report Page no.-9 & S.No. 77 about Airforce Naval Housing Board (Jalvayu Tower) is wrongly mentioned that "STP found working" where as the STP is not constructed at this Group Housing. Sewerage of this group housing connected to main sewer line Noida & treated in central sewage treatment plant (CSTP). STP of 95 nos. listed Group Housing societies were inspected. The details of STPs as follows :- <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Description</th> <th>As per compliance Dated 23.12.2021</th> <th>As per compliance Dated 06.05.2022</th> <th>Status as on Dated 27.07.2022</th> </tr> </thead> <tbody> <tr> <td>Compliant sample as per UPPCB</td> <td style="text-align: center;">12</td> <td style="text-align: center;">36</td> <td style="text-align: center;">60</td> </tr> <tr> <td>Non-compliant sample as per UPPCB</td> <td style="text-align: center;">55</td> <td style="text-align: center;">38</td> <td style="text-align: center;">15</td> </tr> <tr> <td>Installed STPs</td> <td style="text-align: center;">72</td> <td style="text-align: center;">76</td> <td style="text-align: center;">77</td> </tr> </tbody> </table>	Description	As per compliance Dated 23.12.2021	As per compliance Dated 06.05.2022	Status as on Dated 27.07.2022	Compliant sample as per UPPCB	12	36	60	Non-compliant sample as per UPPCB	55	38	15	Installed STPs	72	76	77
Description	As per compliance Dated 23.12.2021	As per compliance Dated 06.05.2022	Status as on Dated 27.07.2022															
Compliant sample as per UPPCB	12	36	60															
Non-compliant sample as per UPPCB	55	38	15															
Installed STPs	72	76	77															

Note :

- Notice already sent by planning department on dated 08.04.2022 to 38 nos. non-compliant group housing societies. **Annexure –B (i)**

S.N	Description		Status Dated 23.12.21	Status as on Dated 06.05.22		Status as on Dated 27.07.22	
1	Nos. of Group Housing Installted STPs.	Sample taken	72	74	76	75	77
		Sample not taken due to under maintenance	-	02		02	
2	Environment Clearance cleared & U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida.		04	04	04		
3	Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment Plant (STP) (Noida) as per Occupancy Certificate.		07	07	07		
4 (C)	Issue regarding completion of these 4 projects of Amrapali is being monitored by Hon'ble Supreme Court.		04	04	04		
5	Under Construction project. At present no sewage is generated.		01	01	01		
6 (D)	Undertaking given by Builder with timeline for operationalization of STP.		07	03	02		
Total Nos. of Group Housing Societies			95	95	95		

Note :-

4 (C) **NBCC has been deputed as the working agency by hon'ble Supreme court 4 nos. group housing societies.**
 04 nos of GH socities ((1) M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-I), (2) M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II), (3) M/S AMRAPALI PRIENCELEY ESTATE PVT. LTD., (4) M/s Amrapali Silicon City Pvt. Ltd.) STPs Construction work is under progress, on direction of Supreme Court. Temporary occupancy certificate issued.

Details as per annexure-C (for sr. no. 2, 3, 4, 5 & 6)

4	Point No.-20 (ii) Action against violators and colluders under Section 3 of PMLA Act, 2002, IPC as well as under Section 133 of Cr. PC to be looked into.	FIR have been lodged against 04 nos. (1. M/s Assotech Windsor Court, 2. M/s Gardenia India Ltd., 3. M/s Futech Shelters Pvt. Ltd., 4. M/s Skytech Const. Pvt. Ltd.) of promoter builders out of which 02 nos. builders (M/s Assotech Windsor Court & M/s Futech Shelters Pvt. Ltd.) has made their STPs operational. Rest 02 nos. builders M/s Gardenia India Ltd. & M/s Skytech Const. Pvt. Ltd. are still defaulters. FIR copy enclosed as per annexure-D
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5	<p>Point No.-20 (iii) Granting partial or completion certificates must be compliant with EC/Consent conditions.</p>	<p>In compliance of Hon'ble NGT direction Office order have been issued on dated 04.03.2022. Office order has been issued to ensure State Environmental Impact Assessment Authority (SEIAA) compliance STP before giving partial O.C. or complete O.C. by Authority in all category properties.</p> <p>Details as per annexure-E</p>																			
6	<p>Point No.-20 (iv) Completion of ongoing sewerage network to be ensured and steps taken in respect of 30 drains and their termination to respective existing or new STPs.</p>	<p>A) One nos. wetland work has been awarded on Noida drain to U.P. Irrigation department In process of developing In-situ treatment using constructed wetland technique for Noida drain in consultation with Prof. C R Babu (CEMDE, University of Delhi) on dated 18.02.2021 (as per MOU) as a pilot project.</p> <p>Work completed.</p> <p>Details enclosed per annexure-F</p> <p>B) Two nos. In-situ remediation wetlands in Noida irrigation drain also have been awarded on 05 Jan, 2022 in downstream as per advise of Prof. C.R. Babu. The construction of wetlands in progress and work will complete upto 31 December, 2022 (as per MOU). Physical progress of both wetlands mention as below :-</p> <table border="1" data-bbox="518 963 1460 1220"> <thead> <tr> <th>Location</th> <th>As per compliance dt. 06.05.2021 Progress (%)</th> <th>Present progress (%)</th> <th>Total cost of project (in Cr.)</th> </tr> </thead> <tbody> <tr> <td>Near Advant Tower, Sector-142, Noida</td> <td>15%</td> <td>30%</td> <td rowspan="2">Rs. 14.25 Cr.</td> </tr> <tr> <td>Near NSEZ, Sector-137, Noida</td> <td>15%</td> <td>40%</td> </tr> </tbody> </table> <p>Details enclosed per annexure-G</p> <p>Work Completed 02 nos. ongoing projects out of 10 nos. sewer strengthening projects of sewerage network have been completed. That is all 10 sewer strengthening projects have been completed.</p> <table border="1" data-bbox="518 1500 1460 1724"> <thead> <tr> <th>10 nos. sewerage strengthening works</th> <th>As per compliance Dated 23.12.2021</th> <th>As per compliance Dated 06.05.2021</th> <th>Status as on Dated 27.07.2022</th> </tr> </thead> <tbody> <tr> <td>Status of completed work</td> <td>08</td> <td>10 (100%)</td> <td>10 (100%)</td> </tr> </tbody> </table> <p>Details as per Annexure-H</p> <p>Total 30 drains are merging in Kondli, UP, Irrigation drain</p> <ul style="list-style-type: none"> Guidence of Professor C.R Babu, Department of Environment, Delhi University has been sought to suggest remedial measure. 	Location	As per compliance dt. 06.05.2021 Progress (%)	Present progress (%)	Total cost of project (in Cr.)	Near Advant Tower, Sector-142, Noida	15%	30%	Rs. 14.25 Cr.	Near NSEZ, Sector-137, Noida	15%	40%	10 nos. sewerage strengthening works	As per compliance Dated 23.12.2021	As per compliance Dated 06.05.2021	Status as on Dated 27.07.2022	Status of completed work	08	10 (100%)	10 (100%)
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		<ul style="list-style-type: none"> • Professor C.R Babu inspected 15 major drains along with Noida officials & has submitted preliminary report, highlights of the same is as below :- <ul style="list-style-type: none"> ○ Drains are classified into 3 types based on its width as major, medium & minor. ○ Bio Remediation method has been proposed for major & medium drains. Construction of In-Setu Wetland & Plantation has also been proposed. ○ Construction of sump well has been proposed for Minor drains which would connect them to STP. <p>In compliance of Hon'ble NGT order dated 23.12.2021 to trap drains by constructing "In-situ & Ex-situ treatment of domestic waste water flowing in drains of Noida city". Noida has deputed environmental expert NEERI (National Environment Engineering Research Institute) Department of Science and Technology Govt. of India for the preparation of DPR for construction of In-situ/Ex-situ wetland and construction of minor STPs over drains. NEERI submitted project proposal for "In-situ & Ex-situ treatment of domestic waste water flowing in drains of Noida city".</p> <p>The M.O.U. signed between NOIDA & CSIR-NEERI on dated 21.07.2022.</p> <p>Time line – June, 2023</p> <p>Details enclosed per Annexure-I</p>
<p>7</p>	<p>Point No.-20 (v) Mode of disposal of 6 existing STPs to be compliant with standards, including fecal coliform and utilization of treated effluents to be ensured.</p>	<p><u>Noida has six numbers of fully functional Sewage Treatment Plants (STPs). Existing capacity of six STPs is 231 MLD. Sewage generation on an average is 215 MLD.</u></p> <ol style="list-style-type: none"> 1. All six STPs in noida located in sector 50, 54, 123 and 168 are running as per standardised design of Sequence Batch Reactor (SBR) technology, including ensuring fecal coliform on the originally designed parameter. To include the newly introduced parameter of fecal coliform by NGT/Namami Gange, TTP (Tertiary Treatment Plant) and UV plant (Ultraviolet plant) have been proposed. A proposal incorporating these new standards of TTP and UV plant is being formulated and will be submitted soon for administrative approval. Expected completion by September, 2023. 2. Present utilization of treated effluents is as follows: <ol style="list-style-type: none"> 2 (A). To irrigate parks, green belts, dust-free zones along the roads by Horticulture, Golf Course sector 38A, Botanical Garden, Biodiversity Park, Dalit PrernaSthl and Stadium sector 21 A in Noida. Further order has been passed to use treated water in remaining parks and green belts where originally laid out treated water lines are no longer functional due to developmental damage. 2 (B). For use in construction projects by private builders and construction projects by government builders on a chargeable basis. 2 (C). For filling firefighting stations 2 (D). To fill the operational wetlands in sector 54 and 91. 2 (E). For sprinkling water on roadsides and ongoing construction work sites to avoid dust settlement. 3. OCEMS (Online Continuous Effluent Monitoring Systems) is installed at 04 STP (02 at sector 54; 02 at sector 50) and the other two STPs in sector 123 and sector 168 are under tendering process.

Two new STPs are under construction.				
STP	As per compliance dt. 23.12.2021 Progress (%)	As per compliance dt. 06.05.2021 Progress (%)	Present progress (%)	Total cost of project (in Cr.)
80 MLD	73%	87%	89%	Rs. 115.44
100 MLD	76%	92%	100%	Rs. 143.58
Date of Completion as per Contract Bond 02.09.2022 Trial of STP will start in August-2022.				
Details of progress are as per Annexure-J				

In compliance of Hon'ble NGT orders dated 23.12.2021 updated progress is here by submitted for perusal please.

All respective enclosure as shown above has been enclosed.

Sanjay Parashar
(SANJAY PARASHAR)
SENIOR MANAGER
JAL DIVISION-I, NOIDA

Copy to

1. P.S. to Chief Executive Officer.
2. Additional Chief Executive Officer (M).
3. Additional Chief Executive Officer (P).
4. Central Pollution Control Board. (mscb.cpcb@gov.in)
5. Environment, Forest and Climate Change Department Section-7, U.P. Govt. (soenvups@rediffmail.com)
6. U.P. Pollution Control Board. (ms@uppcb.com, ceo1@uppcb.com)
7. R.O. UPPCB, G.B. Nagar (UP) (ronoida@uppcb.in)
8. OSD (T) & (A).
9. Principal General Manager, Noida
10. General Manager, Noida
11. General Manager (Planing), Noida
12. Dy. General Manager (Jal), Noida
13. Senior Project Engineer (Health), Noida
14. Senior Manager (Work Circle 1 to 10), Noida
15. Senior Manager (Jal-II & III), Noida
16. Guard File.

/
SENIOR MANAGER
JAL DIVISION-I, NOIDA

ANNEXURE - A (6)

नवीन ओखला औद्योगिक विकास प्राधिकरण
मुख्य प्रशासनिक भवन, सैक्टर-06, नौएडा

A

पत्र संख्या: नौएडा/मु0वा0नि0/2022/2608
दिनांक: 4-4-2022

प्रेषक,

महाप्रबन्धक (नियोजन),
नौएडा

सेवा में,

अधिकासी अधिकारी,
नगर पालिका परिषद्,
खोडा।

विषय:- मा0 एन.जी.टी. द्वारा पारित आदेश दिनांक 23.12.2021 के संबंध में।

महोदय,

कृपया उपरोक्त विषयक ओ.ए. नं0-1002/2018 अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में मा0 एन.जी.टी. द्वारा पारित आदेश दिनांक 23.12.2021 का संदर्भ ग्रहण करने का कष्ट करें, जिसके बिन्दु संख्या-12(5) में निम्नवत् उल्लेख है:-

"Nagar Palika has requested NOIDA Authority to provide vacant land for installation of STP and decision on said matter is still pending. Copy of communication made with CPCB on the matter is attached as Annexure-II."

इस संबंध में अवगत कराना है कि खोडा की सीमा प्राधिकरण के सैक्टर-55, 56, 57, 58 व 62 से मिलती है। इन सैक्टरों में नौएडा प्राधिकरण के पास एस.टी.पी. हेतु कोई भूमि उपलब्ध नहीं है। कृपया तदानुसार अवगत होने का कष्ट करें।

(इशतियक अहमद)

महाप्रबन्धक (नियोजन)

नौएडा

4/4/2022

प्रतिलिपि:-

1. मुख्य कार्यपालक अधिकारी महोदया को सादर सूचनार्थ।
2. अपर मुख्य कार्यपालक अधिकारी (पी) महोदय को सादर सूचनार्थ।
3. उप महाप्रबन्धक (जल), नौएडा को सूचनार्थ।

महाप्रबन्धक (नियोजन)

नौएडा

4/4/2022

(संजय पाराशर)
वरिष्ठ प्रबन्धक
जन खण्ड-प्रथम, नौएडा

(7) ANNEXURE-B

New Okhla Industrial Development Authority
Head Administrative Building, Sector- 6 Noida.

B

No. Noida/CAP/2022/ 2580

Date . 23/03/22

To,

Mr. ARVIND DEV,
General Manager (E&M),
WAPCOS Limited, 76-C, Sector 18,
Institutional Area, Gurgaon, Haryana - 122015

Subject:- Request to provide an expert team of environmental professional for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB.

Dear Sir,

Noida authority is interested in getting the services of an expert team of environmental professionals for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB. You are requested to kindly provide above mentioned services for three years with your expert team and guide us to improve the environmental conditions in Noida. The scope of work for the above mentioned services are given below:-

1. Monitoring compliance of Environmental Clearance given by State Environmental Impact Assessment Authority (SEIAA) for all projects having built-up area more than 20,000 sqm.
2. Monitoring NGT air/water pollution norms compliance by various organizations, projects, stakeholders.
3. Facilitate Noida authority in implementation of NGT/environment norms; coordinate with NGT/CPCB/UPCB on behalf of Noida to implement these norms.
4. Provide expert team to Noida authority to roll out above compliances.

You are, therefore, requested to kindly give your consent and send the proposal at the earliest. An early reply shall be highly appreciated.

Thanking You.

Sincerely Yours

(Ishtiyak Ahmed)
General Manager (Planning)
Noida 6/C 23/03/2022

Copy to:-

1. CEO, Noida for information please.
2. ACEO (P), Noida for information please.
3. OSD (Group Housing).
4. PGM, Noida for necessary action.
5. GM, Noida for necessary action.
6. DGM (Jal), Noida for necessary action.
7. DGM (Health), Noida for necessary action.

✓
S. M. (P) जल खण्ड-प्रधान, नौएडा

General Manager (Planning)
Noida 0/C 23/03/2022

(9) B (8)

New Okhla Industrial Development Authority

Head Administrative Building, Sector-6 Noida.

No. Noida/ACEO(P)/2022/ 2579
Date . 23-3-22

To,
The Director,
CSIR- National Environmental
Engineering Research Institute,
Nehru Marg, Nagpur - 440020

Subject:- Request to provide an expert team of environmental professional for monitoring of Hon'ble NGT environment norms and to coordinate with NGT/CPCB/UPCB.

Dear Sir,

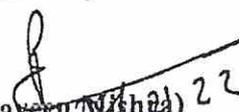
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Thanking You.

Sincerely Yours


(Praveen Mishra) 22
Addl. Chief Executive Officer
Noida

Copy to:-

1. CEO, Noida for information please.
2. OSD (Group Housing).
3. PGM, Noida for necessary action.
4. GM (Planning) for necessary action please.
5. GM, Noida for necessary action.
6. DGM (Jal), Noida for necessary action.
7. DGM (Health), Noida for necessary action.

Addl. Chief Executive Officer
Noida

↓
Somgcp)

(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल संचालन, नौदा

LIST OF 95 NOS. GROUP HOUSING

Sr No.	Name of Societies	Location	Present status of STPs	Sample Compliant / Remark
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Group Housings with fully functional STPs (60 Nos.)

1/2	M/s Paras Season Haven Pvt. Ltd, GH-01D, Sector-168, Noida . (Paras Season Society)	GH-01D, Sector-168	Installed/Operational	YES
2/5	M/s Sunshine Infrawell Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	GH-05B Sector-78	Installed/Operational	YES
3/7	M/s Aims Max Gardenia Developers Pvt. Ltd. (Gardenia Wellington)	GH-01, ECOCITY Sector-75	Installed/Operational	YES
4/8	Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	GH-08 ECOCITY Sector-75	Installed/Operational	YES
5/9	Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecocity, Sector-75, Noida	GH-12 ECOCITY Sector-75	Installed/Operational	YES
6/10	M/s Valuent Developers Pvt. Ltd. Plot No.- H-169, Sector-63, Noida (Valuent Infra Developers)	GH-16 Sector-75	Installed/Operational	YES
7/11	M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector-75, Noida (Max Villas GH-17)	GH-17 Sector-75	Installed/Operational	YES
8/12	M/s Paramount Towers Pvt. Ltd., Plot No.- GH-06, Sector-137, Noida (Paramount Floraville)	GH-06 Sector-137	Installed/Operational	YES
9/14	M/s Imperial Housing Venture Pvt. Ltd. 11th Floor, Paras Twin Tower, Sector-54, Gurgaon, Haryana (Paras Tierra)	GH-01 Sector-137	Installed/Operational	YES
10/17	Purvanchal Projects Pvt. Ltd. (Purvanchal Royal Park)	GH-04 Sector-137	Installed/Operational	YES
11/18	M/s Exotica Housing, Pvt. Ltd., GH-05A, Sector-137 (Frexco Prasco)	GH-05A Sector-137	Installed/Operational	YES
12/20	M/s I.V. County Pvt. Ltd., Plot No.-GH-05, Sector-121, Noida (Cleo County) M/s IVRCL INFRASTRUCTURE & PROJECT LTD.	GH-05 Sector-121	Installed/Operational	YES
13/23	M/s Perfect Propbuild Pvt. Ltd. (Antriksh Forest)	GH-03B, Sector-77	Installed/Operational	YES
14/25	M/s Sunworld Developers Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Sunworld Vanalika Society)	GH-01B, Sector-107	Installed/Operational	YES
15/27	M/s Claud-9 Projects Pvt. Ltd. Plot No.-229, Okhla Industrial Estate, New Delhi (Lotus Boulevard Spacia Plot No GH- 02)	GH-02 Sector-100	Installed/Operational	YES
16/33	M/s Gulshan Homz Pvt. Ltd. (Gulshan Ikbana)	GH-03A Sector-143	Installed/Operational	YES
17/42	M/s Perfect Propbuild Pvt. Ltd. (Antriksh	GH-03B	Installed/Operational	YES

18/3	M/s Supertech Ltd. Plot No. -B-28 & 29, Sector-58, Noida (Supertech Capetown Society)	GH-1A Sector-74	Installed/Operational	YES
19/47	M/s ATS Township Pvt. Ltd. (ATS One Hemlet)	GH-01 Sector-104	Installed/Operational	YES
20/49	M/s GSS Procon Pvt. Ltd. (Victory Crossroad)	GH-01/C Sector-143	Installed/Operational	YES
21/51	M/S RANI PROMOTERS PRIVTE LIMITED (Aakriti Shanti Niketan)	GH-01/B Sector-143B	Installed/Operational	YES
22/53	M/S LAUREATE BUILDWELL PVT. LTD. (Parks laureate)	GH-01, 02 & 03, Sector-108	Installed/Operational	YES
23/54	M/S PAN REALTORS PVT. LTD.	GH-01 Sector-70	Installed/Operational	YES
24/56	M/S SUPERTECH LTD.	C-078 SECTOR-34	Installed/Operational	YES
25/60	M/S AIMS RG ANGEL PROMOTERS PVT.LTD.	GH-03 (ECO CITY) Sector-75	Installed/Operational	YES
26/61	M/S J.M. Infratech Pvt. Ltd. (J.M. Aroma)	GH-04 (ECO CITY) Sector-75	Installed/Operational	YES
27/65	M/S APEX DREAM HOMES PVT.LTD. (Apex Athena)	GH-12A (ECO CITY), Sector-75	Installed/Operational	YES
28/66	M/S EXPRESS BUILDERS AND PROMOTERS PROVATE LIMITED (Express Zenith)	GH-02/A Sector-77	Installed/Operational	YES
29/67	M/S Indosam Infra Pvt. Lid.	GH-05 (ECO CITY) SECTOR-75	Installed/Operational	YES
30/68	M/S E-HOMES INFRASTRUCTURE PVT. LTD., (Dasnac Jwell)	GH-14 (ECO CITY) Sector-75	Installed/Operational	YES
31/69	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED (Golf City)	GH-11 Sector-75	Installed/Operational	YES
32/89	M/s R.G. Residency Pvt. Ltd., Plot No.- GH-02, Sector-120, Noida (R.G. Buildtech)	GH-02 Sector-120	Installed/Operational	YES
33/1	M/s Granite Great Properties Ltd. C-23, Greater Kailash Enclave, Part-1, New Delhi. Lotus Boulevard	GH-03 Sector-100	Installed/Operational	YES
34/62	M/s Opulent Infradevelopers Pvt. Ltd.	GH-01/B Sector-168	Installed/Operational	YES
35/4	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.- GH-05A, Sector-78, Noida (Antriksh Golf View -I)	GH-05A, Sector-78	Installed/Operational	YES
36/13	M/s Gulshan Homes Pvt. Ltd., Plot No.- GH-07A, Sector-137, Noida (Gulsan Vivante)	GH-07A Sector-137	Installed/Operational	YES
37/15	M/s Logix Infrastructure Pvt. Ltd. GH-02, Sector-137, (Logix Blossom County)	GH-02, Sector-137	Installed /Operational	YES
38/16	M/s Supertech Ltd. Plot No.-GH-03, Sector-137, Noida (Supertech Ecocity)	GH-03 Sector-137	Installed/Operational	YES
39/19	M/s M.P.G. Realty Pvt. Ltd., Plot No.- GH-07B, Sector-137, Noida (Ajnara Defodril)	GH-07B Sector-137	Installed/Operational	YES
40/24	M/s Great Value Projects India Ltd. Plot No.-GH-02, Sector-107, NOida (Great Value Sharnam Societv)	GH-02 Sector-107	Installed/Operational	YES

41/20	Prateek Infraprojects India Pvt. Ltd. GH-01A (Beta-2) Sector-107, Noida (Prateek Edifice Society)	GH-01A (Beta-2) Sector-107	Installed/Operational	YES
42/29	M/s Logix Infratech Pvt. Ltd. Plot No.-GH-01, Sector-143, Noida (Logix Blossom Green)	GH-01 Sector-143	Installed/Operational	YES
43/30	M/s Logix city Developers Pvt. Ltd. Plot No.-GH-02, Sector-143, Noida (Logix Blossom Zest)	GH-02 Sector-143	Installed/Operational	YES
44/32	M/s Eldeco Infrastructure & Properties Ltd. , Plot No.-GH-03, Sector-119, Noida (Eldeco Amantran)	GH-03 Sector-119	Installed/Operational	YES
45/34	M/s Prateek Realtors India Pvt. Ltd. (Prateek Wisteria)	GH-01 Sector-77	Installed/Operational	YES
46/35	M/S H R ORACLE DEVELOPERS PVT. LTD. (Elite Homez)	GH-02/B Sector-77	Installed/Operational	YES
47/38	M/s Prateek Buildtech Pvt. Ltd. (Prateek Stylome)	GH-04B Sector-45	Installed/Operational	YES
48/40	M/s Gardenia Aims Developers Pvt. Ltd. (Gardenia Gallaria)	GH-01 Sector-46	Installed/Operational	YES
49/41	M/s PACL India Ltd. (Pearls Gateway Towers)	D-08A Sector-44	Installed/Operational	YES
50/43	M/s Mahagun Real Estate Pvt. Ltd. (Mahagun Society)	GH-02 Sector-78	Installed/Operational	YES
51/45	M/S COLORFUL ESATATES PVT LTD (Antriksh Golf View-II)	GH-04/B, Sector-78	Installed/Operational	YES
52/46	M/s Prateek Realtors India Pv. Ltd. (Prateek loreal)	GH-01 Sector-120	Installed/Operational	YES
53/48	M/s AGC Realty Pvt. Ltd. (Homes-121)	GH-01 Sector-121	Installed/Operational	YES
54/55	M/S HACIENDA PROJECTS PVT. LTD.	GH-01/A (ALPHA) SECTOR-107	Installed/Operational	YES
55/63	M/S IITL-NIMBUS THE HYDE PARK NOIDA	GH-03 Sector-78	Installed/Operational	YES
56/64	M/S CAPITAL INFRAPROJECTS PVT.LTD.	GH-01/E Sector-168	Installed/Operational	YES
57/71	M/S NEXGEN INFRACON PRIVATE LIMITED (Mahagun Mezzaria)	GH-01/A Sector-78	Installed/Operational	YES
58/92	M/s IVRCL Infrastructure & Project Ltd. (Aranya)	GH-002 Sector-119	Installed/Operational	YES
59/52	M/S GULSHAN HOMES & INFRASTRUCTURE PVT. LTD.	GH-03C, SECTOR-144	Installed/No Occupancy	YES
60/95	M/S FUTEC SHELTERS PVT LTD.	GH-10 (ECO CITY) SECTOR-75	Installed/Operational	YES

Group Housings with installed STPs but non achieving (15 Nos.)

61/70	M/S AIMS PROMOTERS PVT. LTD. (Golf Avenue-I)	GH-02 (ECO CITY) SECTOR-75	Installed/Not operational	NO
62/90	M/s Assotech Contracts (I) Ltd. (Assotech Celeste)	D-003A Sector-44	Installed/Not operational	NO
63/91	M/s Assotech Ltd. (Assotech Windsor Court)	GH-04/A Sector 78	Installed/Not operational	NO
64/6	M/s G.S. Promoters Pvt. Ltd., GH-01C, Sector-78, Noida (Sikka Karmik)	GH-01C, Sector-78	Installed / Not Operational	NO
65/28	M/s Sethi Buildwell Pvt. Ltd., (Sethi Max)	GH-02B, Sector-76	Installed / Not Operational	NO
66/50	M/s Sikka Infrastructure Pvt. Ltd. (Sikka Karnam Greens)	GH-01/A/1 Sector-143R	Installed/Not operational	NO

67/31	Griha parvesh Buildtech Pvt. Ltd.	GH-03/A Sector-77	Installed/ Not operational	NO
68/39	M/s S.D.S. Infratech Pvt. Ltd. (NRI City Homes)	GH-04A Sector-45	Installed / Not Operational	NO
69/58	M/S THREE C PROJECTS PVT. LTD.	GH-01/A SECTOR-168	Installed / Not Operational	NO
70/59	M/S TODAY HOMES NOIDA PVT. LTD.	GH-01 SECTOR-135	Installed / Not Operational	NO
71/44	M/S AIMS PROMOTERS PVT. LTD. (Golf Avenue-I)	GH-02 (ECO CITY) SECTOR-75	Installed/Operational	NO
72/72	M/S AIMS MAX GARDENIA DEVELOPERS PRIVATE LIMITED	GH-07 ECOCITY Sector-75	Installed/Operational	NO
73/21	M/s Ajnara India Ltd. Plot No.-GH-01B, Sector-74, Noida (Ajnara Grand Heritage)	GH-01B Sector-74	Installed/Operational	NO
74/22	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM orchid)	GH-01C, Sector-76	Installed/Operational	NO
75/57	M/s UNITECH LTD.	GH-01 Sector-117	Installed/Operational	NO

Group housing societies with installed STPs but sample not collected due to maintenance (02 nos.)

76/31	M/s Amarpali Zodiac Developers Pvt. Ltd., Plot No.-GH-03, Sector-120, Noida (Amarpali Zodiac)	GH-03 Sector-120	Installed/Operational	Sample not taken
77/36	M/s Civitech Developers Pvt. Ltd. (Civitech Sampriti)	GH-02/C Sector-77	Installed/ Not operational	Sample not taken

Environment Clearance cleared & U.P. Pollution Control Board has issued CTO. Their sewage connected to the Central Sewage Treatment Plant (CSTP) of Noida. (04 Nos.)

78/73	M/s Orion Infrabuild Pvt. Ltd., Plot No.-GH-01/B, Sector-78, Noida (Aditya Urban Casa)	GH-01/B Sector 78	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
79/74	M/s Gaursons India Ltd., Plot No.-GH-04, Sector-119, Noida (Gaur Grand)	GH-04 Sector-119	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
80/75	M/s Celebrity Realcon Pvt. Ltd. (Aditya Celebration)	GH-01B Sector-76	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
81/76	Divine Indian Infrastructure Pvt. Ltd., (Divine Meadows)	GH-04, Sector-108, Noida	Not installed	STP is not constructed as per EC. Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

Connected in Noida sewer line and at present their sewer is treated in Sewage Treatment Plant (STP) (Noida) as per Occupancy Certificate (07 Nos.)

82/77	Airforce Naval Housing Board (Jalvayu Tower)	A-38A Sector-47	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
83/78	Eden Infrastructure & Properties Ltd. (Eldeco Ananda Apartment)	D-35/1 Sector-48	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
84/79	M/s Steller Venture Ltd. (Steller Green)	D-06 Sector-44	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
85/80	M/S Bestech India (P) Ltd	A-110 Sector-52	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
86/81	M/S MANISHA PROJECT PVT LTD	B-017 Sector-61	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
87/82	M/S PRATEEK BUILDTECH (INDIA) PVT. LTD. (Prateek Fedora)	E-011 Sector-61	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)
88/83	M/S GARDENIA SHELTERS PVT. LTD (Gardenia Grace)	E-016A Sector-61	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP)

Completion of 4 nos. of GH projects under direct monitoring by the Hon'ble Supreme Court of India (04 Nos.)

89/84	M/s Amrapali Silicon City Pvt. Ltd.	GH-01A Sector 76	Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). Under commissioning, O.C. not issued till date.
90/85	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-I)	GH-01 Sector-45	Installed/Not operational	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. O.C. not issued till date.

91/86	M/s Amrapali Shaphire Developers Pvt. Ltd. (Amrapali Shaphire-II)	GH-03 Sector-45	Installed/Not operational	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. O.C. not issued till date.
92/87	M/S AMRAPALI PRIENCELEY ESTATE PVT. LTD.	GH-02A, Sector-76	STP Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). As per Court decision NBCC is deputed as working agency to complete the rest part construction of the society. O.C. not issued till date.
Under Construction project. At present no sewage is generated. (01 Nos.)				
93/88	M/S AVP Buildtech Pvt. Ltd.	GH-03/C Sector-77	Not installed	Group housing building is under construction, no generation of Sewage.
FIR have been lodged against 04 nos. builders out of which 02 nos. builders has made their STPs operational & Rest 02 nos. builders are still defaulters.				
94/93	M/s Skytech Construction Pvt. Ltd. Plot No.-GH-01D, Sector-76, Noida (Skytech Matrott)	GH-01D, Sector-76	Not installed	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). O.C. issued. FIR have been lodged.
95/94	M/S GARDENIA INDIA LTD. (Gardenia Gateway)	GH-09 (ECO CITY) SECTOR-75	STP Under construction	Sewerage connected to main sewer line Noida & Treated in Central Sewage Treatment Plant (CSTP). O.C. not issued. FIR have been lodged.

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ANNEXURE C

11

नौएडा क्षेत्र में 23 ग्रुप हाउसिंग परियोजनाओं में एस.टी.पी. निर्माण की स्थिति तथा उल्लंघन की अवस्था में प्राधिकरण द्वारा की गयी कार्यवाही का विवरण।

पृष्ठ-6

क्र० सं०	आवंटी संस्था का नाम	भूखण्ड सं० / सेक्टर	एस.टी.पी. निर्माण की वस्तुस्थिति	विवरण / कार्यवाही
A) पर्यावरणीय स्वीकृति / उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सी.टी.ओ. में प्राधिकरण के सी.एस.टी.पी. से जोड़े जाने का उल्लेख है।				
1.	M/s Orion Infrabuild Pvt. Ltd.	GH-01/B, Sector-78, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 01.02.2011 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी.एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
2.	M/s Celchriy Realcon Pvt. Ltd.	GH-01B, Sector-76, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 10.11.2010 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी.एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
3.	M/s Gaursons India Ltd.	Plot No-GH-04, Sector-119, Noida (Gaur Grandeur)	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 29.08.2007 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी०एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी०एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
4.	M/s Divine Indian Infrastructure Pvt. Ltd. (Divine Meadows)	GH-04, Sector-108, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> दि० 24.05.2011 को जारी उ०प्र० प्रदूषण नियंत्रण बोर्ड के पत्र में नौएडा प्राधिकरण द्वारा निर्मित सी०एस.टी.पी. से जोड़े जाने का उल्लेख किया गया है। सोसायटी के आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी०एस.टी.पी. से संयोजन किया गया है, जिसकी पुष्टि जल विभाग द्वारा की गयी है।
B) प्राधिकरण द्वारा मुख्य एस.टी.पी. से जोड़े जाने की अनुमति प्रदान की गयी है।				
5.	M/s Jalvayu Tower	Sector-47, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
6.	M/s Eldeco Ananda Apartments	D-35A, Sector-48, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
7.	M/s Steller Green	D-6, Sector-44, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
8.	M/s Bestech India Pvt. Ltd.	A-110, Sector-52, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है जिसकी जल विभाग द्वारा पुष्टि की गयी है।

(संयोज्य पाराशर)
 निरिष्ठ प्रबन्धक
 जल खण्ड-प्रथम, नौएडा

				<ul style="list-style-type: none"> संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
9.	M/s Manisha Project Pvt. Ltd.	B-17, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
10.	M/s Prateek Buildtech Pvt. Ltd.	E-011, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।
11.	M/s Gardenia Shelters Pvt. Ltd.	E-16A, Sector-61, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है तथा परियोजना ए.ओ.ए. को हस्तांतरित कर दी गयी है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्स्रावह का निस्तारण खुले में नहीं किया जा रहा है, जिसकी जल विभाग द्वारा पुष्टि की गयी है। संदर्भित परियोजना पर Environmental compensation अध्यारोपित किये जाने हेतु उ०प्र० प्रदूषण नियंत्रण बोर्ड को दि०-03.03.2022 को पत्र प्रेषित किया गया है।

C) मा० उच्चतम न्यायालय में विचाराधीन प्रकरण।

12.	M/s Amrapali Silicon City	GH-01A, Sector-76, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> संदर्भित प्रकरण मा० उच्चतम न्यायालय से सम्बन्धित है। एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी.-1 (750 के.एल.डी.), एस.टी.पी.-2 (550 के.एल.डी.) एवं एस.टी.पी.-3 को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। संदर्भित परियोजना का अद्यतन अधिमोग प्रमाण पत्र जारी नहीं किया गया है।
13.	M/s Amrapali Shaphire-I	GH-01, Sector-45, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> संदर्भित प्रकरण मा० उच्चतम न्यायालय से सम्बन्धित है। एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। संदर्भित परियोजना का अद्यतन अधिमोग प्रमाण पत्र जारी नहीं किया गया है।
14.	M/s Amrapali Shaphire-II	GH-03, Sector-45, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> संदर्भित प्रकरण मा० उच्चतम न्यायालय से सम्बन्धित है। एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। संदर्भित परियोजना का अद्यतन अधिमोग प्रमाण पत्र जारी नहीं किया गया है।
15.	M/s Amrapali Princeley Estate Pvt. Ltd.	GH-02A, Sector-76, Noida	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> संदर्भित प्रकरण माननीय उच्चतम न्यायालय से सम्बन्धित है। एस.टी.पी. को क्रियाशील कराये जाने हेतु दिनांक 21.09.2021 व 27.10.2021 को मा० कोर्ट रिसीवर को पत्र प्रेषित किया गया है। मा० कोर्ट रिसीवर द्वारा अवगत कराया गया है कि निर्माणकारी संस्था एन.बी.सी.सी. द्वारा एस.टी.पी. (1050 के.एल.डी.) को स्थल पर क्रियाशील कराये जाने संबंधी कार्यवाही की जा रही है। संदर्भित परियोजना का अद्यतन अधिमोग प्रमाण पत्र जारी नहीं किया गया है।

D) योजना में कोई व्यक्ति निवासित नहीं है।

16.	M/s AVP Buildtech Pvt. Ltd.	GH-03C, Sector-77, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> सम्पूर्ण परियोजना निर्माणाधीन है। कोई भी टावर पूर्ण नहीं है, जिस कारण इस परियोजना का अद्यतन अधिमोग प्रमाण पत्र प्राधिकरण द्वारा जारी नहीं किया गया है। वर्तमान में इस परियोजना में कोई भी व्यक्ति निवास नहीं कर रहा है। संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. निर्मित नहीं किया गया है। प्राधिकरण द्वारा यह सुनिश्चित किया जायेगा कि जब तक एस.टी.पी. का निर्माण नहीं हो जाता, तब तक इस परियोजना का अधिमोग प्रमाण पत्र जारी नहीं किया जाये। <p style="text-align: right;">O.C. Not Issued</p>
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 (Sd/- Anil Kumar)
 Senior Engineer
 Environmental Engineering Department
 Noida

E) एस.टी.पी. निर्मित/निर्माणाधीन है तथा विल्डर द्वारा कार्य पूर्ण करने का शपथ पत्र दिया गया है।

17.	M/s R.G. Residency Pvt Ltd.(R.G. Buildtech)	Plot no. GH-02 SEC-120, NOIDA	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. के प्रथम व द्वितीय सैक्शन को दि०-11.12.2021 एवं तृतीय सैक्शन को 11.01.2022 तक क्रियाशील कर दिया जायेगा। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है।
18.	M/s Assotech Celeste	D-3A, Sector-44, Noida	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-25.12.2021 तक क्रियाशील कर दिया जायेगा। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है। B.C. Not Issued
19.	M/s IVRCL Aranya Projects Pvt. Ltd.,	GH-02, SEC-119 NOIDA	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> संदर्भित परियोजना में संस्था द्वारा एस.टी.पी. को क्रियाशील कराये जाने हेतु शपथ पत्र दिया गया है। शपथ पत्र में यह उल्लेख है कि एस.टी.पी. को दि०-10.01.2022 तक क्रियाशील कर दिया जायेगा। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है। O.C. Not Issued
20.	M/s Assotech Windsor Court	GH-4A, Sector-78, Noida	निर्मित एवं क्रियाशील	<ul style="list-style-type: none"> इस सोसायटी में 05 टावर है, जिनमें से 04 टावर्स में आवंटी निवासित है तथा 01 टावर निर्माणाधीन है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है। परियोजना से जनित घरेलु उत्पन्नवाह का निस्तारण खुले में नहीं किया जा रहा है। स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण सेल्स ऑफिस सील किया गया है। आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है। आवंटी संस्था द्वारा अद्यतन एस.टी.पी. को क्रियाशील करा दिया गया है। B.C. Not Issued
21.	M/s Skytech Construction Pvt. Ltd.	Plot No-GH-01D, Sector-76, Noida (Skytech Matrot)	निर्मित परन्तु क्रियाशील नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है। परियोजना से जनित घरेलु उत्पन्नवाह का निस्तारण खुले में नहीं किया जा रहा है। आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है।
22.	M/s Gardenia India Ltd.	GH-09, (ECO CITY) Sector-75, Noida	निर्माणाधीन है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन किया गया है। परियोजना से जनित घरेलु उत्पन्नवाह का निस्तारण खुले में नहीं किया जा रहा है। स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण अभिक्रीत प्रोपर्टी को सील किया गया है। B.C. Not Issued आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है।
23.	M/s Futech Shelters Pvt. Ltd.	GH-10, (ECO CITY) Sector-75, Noida	निर्मित नहीं है।	<ul style="list-style-type: none"> इस परियोजना में आवंटी निवासित है। सोसायटी की आन्तरिक सीवर लाईन को नौएडा प्राधिकरण की ट्रंक सीवर लाईन के माध्यम से प्राधिकरण के सी.एस.टी.पी. से संयोजन प्राधिकरण की अनुमति से किया गया है। परियोजना से जनित घरेलु उत्पन्नवाह का निस्तारण खुले में नहीं किया जा रहा है। स्थल पर एस.टी.पी. क्रियाशील नहीं कराये जाने के कारण सेल्स ऑफिस तथा क्लब को सील किया गया है। B.C. Not Issued आवंटी संस्था के विरुद्ध दिनांक 25.02.2022 को प्राथमिकी दर्ज करायी गयी है।


 (संजय पाराशर)
 वरिष्ठ प्रबंधक
 जल खण्ड-प्रथम, नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण

मुख्य प्रशासनिक भवन, सैक्टर-08, नोएडा

पत्र संख्या: नोएडा/मु0वा0गि0/2022/.. 2539

दिनांक: 25.02.2022

सेवा में,

Deputy Commissioner of Police,
Head Quater, Noida,
Gautam Budh Nagar

विषय:- प्राथमिकी दर्ज कराये जाने के संबंध में।

महोदय,

कृपया माननीय राष्ट्रीय हरित अधिकरण द्वारा नोएडा क्षेत्र में स्थापित हाई राइज ग्रुप हाऊसिंग परियोजनाओं में एस0टी0पी0 क्रियाशील है अथवा नहीं, के सम्बन्ध में दिए गए निर्देशों के अनुरूप इस प्रयोजन हेतु गठित संयुक्त समिति द्वारा की गई जाँच के दौरान यह पाया गया कि निम्नलिखित परियोजनाओं में एस0टी0पी0 क्रियाशील नहीं है जो कि पर्यावरणीय स्वीकृति में दी गई शर्तों का उल्लंघन है। यह भी अवगत कराना है कि माननीय एन0जी0टी0 में ग्रुप हाऊसिंग परियोजनाओं में एस0टी0पी0 के निर्माण/क्रियाशीलता के सम्बन्ध में ओ0ए0 संख्या-1002/2018 अभिवृत्त कुसुम गुप्ता वनाम उ0प्र0 व अन्य विचाराधीन है। विभिन्न तिथियों को प्राधिकरण में जमा कराये गये उत्तर में 4 परियोजनाओं द्वारा शपथ पत्र प्रस्तुत किए गए थे जिसके अनुसार परियोजनाओं को स्थल पर एस0टी0पी0 क्रियाशील किया जाना था। शपथ पत्र में दी गई अवधि समाप्त हो गई है लेकिन इन परियोजनाओं में अभी तक स्थल पर एस0टी0पी0 को क्रियाशील नहीं किया गया है जो कि इन परियोजनाओं द्वारा स्टाम्प पेपर पर दिए गए शपथ पत्र का भी उल्लंघन किया गया है।

माननीय एन0जी0टी0 में पारित अपर मुख्य कार्यपालक अधिकारी महोदय द्वारा पत्र सं0 नोएडा/उ0म0प्र0(जल)/2022/04 दिनांक 09.02.2022 के द्वारा ग्रुप हाऊसिंग भूखण्डों में एस0टी0पी0 निर्मित/क्रियाशील न होने की दशा में आई0पी0सी0 धाराओं में मुकदमा पंजीकृत कराने हेतु निर्देशित किया गया है जिनका विवरण निम्नानुसार है:-

क0सं0	आवंटी संस्था का नाम	भूखण्ड सं0/सेक्टर	आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि	डायरेक्टर का नाम	डायरेक्टर पता
1	मै0 एसोटेक विंडसर कोर्ट,	जी0एच0-04ए/सेक्टर-78, नोएडा	10.01.2022	श्री संजीव श्रीवास्तव	148एफ0, पॉकेट-4, मयूर विहार, फेस-1, दिल्ली-110091
2	मै0 गार्डनिया इंडिया लि0	जी0एच0-09/सेक्टर-75, नोएडा	10.01.2022	श्री सुरेन्द्र सिंह देओल	श्री खजान सिंह, जी0-6/376, ब्लॉक-जी, पॉकेट-6, सेक्टर-16, रोहिणी सेक्टर-15, नार्थ वेस्ट

(संजय पाराशर)

वरिष्ठ प्रबन्धक

जल खण्ड-प्रथम, नोएडा

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3	मै0 प्यूटेक शैल्टर्स प्रा0 लि0	जी0एच0-10/ सेक्टर-75, नोएडा	10.01.2022	श्री संजीव कुमार पुत्र श्री जे0पी0 शर्मा	दिल्ली-110089 री0-164, गानु अपार्टमेंट, गयूर विहार, फेस-1, दिल्ली-110092
4	मै0 स्कायीटेक कनस्ट्रक्शन प्रा0 लि0	जी0एच0-01डी/ सेक्टर-76, नोएडा	30.11.2021	श्री राकेश चावला पुत्र श्री स्व0 सी0एल0 चावला	कोहाट 385, इन्कलेव, प्रीतमपुरा, दिल्ली

अतः अनुरोध है कि स्थल पर एस.टी.पी. का निर्माण नहीं किये जाने के आरोप में संदर्भित आवंटी संस्थाओं के विरुद्ध सुसंगत धाराओं के अंतर्गत प्रथम सूचना रिपोर्ट दायर करने का कष्ट करें।

28/11/2022 O/C

सहायक प्रबन्धक
नोएडा

प्रतिलिपि:-

1. C.P., गौतमगुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्वन्धित को निर्देशित करने का कष्ट करें।
2. मुख्य कार्यपालक अधिकारी महोदया को सूचनार्थ।
3. अपर मुख्य कार्यपालक अधिकारी (पी0) महोदय को सूचनार्थ।
4. Add. C.P., गौतमगुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्वन्धित को निर्देशित करने का कष्ट करें।
5. महाप्रबन्धक (नियोजन) को सूचनार्थ।
6. उपमहाप्रबन्धक (जल) को सूचनार्थ।

(Handwritten initials)

सहायक प्रबन्धक
नोएडा

(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नोएडा

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)
प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): कमिश्नरेट गौतमबुद्ध नगर

P.S. (थाना): सेक्टर-113

Year (वर्ष): 2022

FIR No.(प्र.सू.रि. सं.): 0074

Date & Time of FIR(प्र.सू.रि. की दिनांक/समय): 27/03/2022 03:05

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा दं सं 1860	269
2	भा दं सं 1860	270
3	भा दं सं 1860	271

3.(a) Occurrence of offence (अपराध की घटना) :

1. Day बुधवार
(दिन):

Date From 09/02/2022
(दिनांक से):

Date To 09/02/2022
(दिनांक तक):

Time Period पहर 1
(समय अवधि):

Time From 00:00 बजे
(समय से):

Time To 00:00
(समय तक): बजे


(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

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I.I.F.-I (एकीकृत जाँच फार्म -I)

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई):

Date 27/03/2022 Time (समय): 03:05 बजे
(दिनांक):

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. 002 Date & Time 27/03/2022 03:05 बजे
(प्रविष्टि सं.): (दिनांक और समय):

4. Type of Information (सूचना का प्रकार): लिखित
5. Place of Occurrence (घटनास्थल):

Direction and distance from P.S. पश्चिम, 03 Beat No.
1. (a) (थाना से दूरी और दिशा): किमी (बीट सं.):
(b) Address भिन्न भिन्न
(पता):

(c) In case, outside the limit of this Police Station, then
(यदि थाना सीमा के बाहर है तो):

Name of P.S. District(State)
(थाना का नाम): (ज़िला (राज्य)):

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I.I.F.-I (एकीकृत जाँच फार्म -I)

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): सहायक प्रबन्धक नवीन ओखला औद्योगिक विकास प्राधिकरण

(b) Father's/Husband's Name (पिता / पति का नाम):

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1992

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No. (पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No. (क्र.सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	मुख्य प्रशासनिक भवन, सैक्टर-06 नौएडा, नौएडा सैक्टर-20, कमिश्नरेट गौतमबुद्ध नगर, उत्तर प्रदेश, भारत
2	स्थायी पता	मुख्य प्रशासनिक भवन, सैक्टर-06 नौएडा, नौएडा सैक्टर-20, कमिश्नरेट गौतमबुद्ध नगर, उत्तर प्रदेश, भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):

7. Details of known/suspected/unknown accused with full particulars

(ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):


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S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	संजीव श्रीवास्तव			1. 148 एफ0, पाकेट 4, मयूर विहार, फेज 1, दिल्ली, इ-डिस्ट्रिक्ट, दिल्ली, भारत
2	सुरेन्द्र सिंह देओल			1. जी-6/376, ब्लॉक-जी, पाकेट-6, सै0-16 रोहिणी सै0-15 नोर्थ वे, रोहिणी, दिल्ली, भारत
3	संजीव कुमार		पिता का नाम : जे0पी0 शर्मा	1. सी-164, मयूर विहार फेस 1, इ-डिस्ट्रिक्ट, दिल्ली, भारत
4	राकेश चावला		पिता का नाम : स्व0 सी0एल0 चावला	1. 385 कोहाट एनक्लेव पीतमपुरा, इ-डिस्ट्रिक्ट, दिल्ली, भारत

8.Reasons for delay in reporting by the complainant/informant
(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9.Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))
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10.Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु

11.Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No.	UIDB Number
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12.First Information contents (प्रथम सूचना तथ्य):

नकल तहरीर नवीन ओखला औद्योगिक विकास प्राधिकरण मुख्य प्रशासनिक भवन, सैक्टर-06, नौएडा पत्र संख्या: नौएडा/ मु0वा0नि0/2022/2539 दिनांक: 25.02.2022 सेवा में, Deputy Commissioner of Police, Head Quater, Noida, Gautam Budh Nagar विषय:- प्राथमिकी दर्ज कराये जाने के संबंध में। महोदय, कृपया माननीय राष्ट्रीय हरित अधिकरण द्वारा नौएडा क्षेत्र में स्थापित हाई राइज ग्रुप हाऊसिंग परियोजनाओं में एस0टी0पी0 कियाशील है अथवा नहीं, के सम्बन्ध में दिए गए निर्देशों के अनुरूप इस प्रयोजन हेतु गठित संयुक्त समिति द्वारा की गई जच के दौरान यह पाया गया कि निम्नलिखित परियोजनाओं में एसटी0पी0 कियाशील नहीं है जो कि पर्यावरणीय स्वीकृति में दी गई शर्तों का उल्लंघन है। यह भी अवगत कराना है कि माननीय एन0जी0टी0 में ग्रुप हाऊसिंग परियोजनाओं में एस0टी0पी0 के निर्माण / क्रियाशीलता के सम्बन्ध में ओ0ए0 संख्या- 1002/2018 अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 व अन्य विचाराधीन है। विभिन्न तिथियों


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N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

को प्राधिकरण में जमा कराये गये उत्तर में 4 परियोजनाओं द्वारा शपथ पत्र प्रस्तुत किए गए थे जिसके अनुसार परियोजनाओं को स्थल पर एस0टी0पी0 क्रियाशील किया जाना था। शपथ पत्र में दी गई अवधि समाप्त हो गई है लेकिन इन परियोजनाओं में अभी तक स्थल पर एस0टी0पी0 को क्रियाशील नहीं किया गया है जो कि इन परियोजनाओं द्वारा स्टाम्प पेपर पर दिए गए शपथ पत्र का भी उल्लंघन किया गया है। माननीय एन0जी0टी0 में पारित अपर मुख्य कार्यपालक अधिकारी महोदय द्वारा पत्र सं नोएडा / उ0म0प्र0(जल) / 2022/04 दिनांक 09.02.2022 के द्वारा ग्रुप हाउसिंग भूखण्डों में एस0टी0पी0 निर्मित / क्रियाशील न होने की दशा में आईपीसी धाराओं में मुकदमा पंजीकृत कराने हेतु निर्देशित किया गया है जिनका विवरण निम्नानुसार है:- क्र0स0 1.आवंटी संस्था का नाम- मै एसोटेक विंडसर कोर्ट, भूखण्ड सं0/ सेक्टर जीएच0-04ए/सेक्टर 78 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 10.01.2022 डायरेक्टर का नाम- श्री संजीव श्रीवास्तव डायरेक्टर का पता- 148 एफ0, पाकेट 4, मयूर विहार, फेज 1, दिल्ली-110091 क्र0स0 2. आवंटी संस्था का नाम- मै0 गार्डेनिया इंडिया लि0 भूखण्ड सं0/ सेक्टर जीएच0-09/सेक्टर 75 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 10.01.2022 डायरेक्टर का नाम- श्री सुरेन्द्र सिंह देओल डायरेक्टर का पता- के0/ओ0 श्री खजान सिंह, जी-6/376, ब्लाक-जी, पाकेट-6 सैक्टर-16 रोहिणी सैक्टर-15 नोर्थ वेस्ट क्र0स0 3.आवंटी संस्था का नाम- मै फ्यूटेक शैल्टर्स प्रा0लि0 भूखण्ड सं0/ सेक्टर जीएच0-10/सेक्टर 75 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 10.01.2022 डायरेक्टर का नाम- श्री संजीव कुमार पुत्र श्री जे0पी0 शर्मा डायरेक्टर का पता- सी-164, मानु अपार्टमेंट , मयूर विहार फेस-1 दिल्ली-110092 क्र0स0 4.आवंटी संस्था का नाम- मै स्काईटेक कनस्ट्रक्शन प्रा0लि0 भूखण्ड सं0/ सेक्टर जीएच0-01डी/सेक्टर 76 , नोएडा आवंटी संस्था द्वारा दिए गए शपथ पत्र में एस0टी0पी0 के क्रियाशील किए जाने की तिथि- 30.11.2021 डायरेक्टर का नाम- श्री राकेश चावला पुत्र श्री स्व0 सी0एल0 चावला डायरेक्टर का पता- 385, कोहाट इन्कलेव, प्रीतमपुरा दिल्ली अतः अनुरोध है कि स्थल पर एस.टी.पी. का निर्माण नहीं किये जाने के आरोप में संदर्भित आवंटी संस्थाओं के विरुद्ध सुसंगत धाराओं के अंतर्गत प्रथम सूचना रिपोर्ट दायर करने का कष्ट करें। हस्ताक्षर अग्रेजी अपठनीय सहायक प्रबन्धक नोएडा प्रतिलिपि: C.P., गौतमबुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें। 2. मुख्य कार्यपालक अधिकारी महोदय को सूचनार्थ। 3. अपर मुख्य कार्यपालक अधिकारी (पी0) महोदय को सूचनार्थ। 4. Add. C.P., गौतमबुद्ध नगर को इस आशय के साथ कि प्रथम प्राथमिकी दर्ज कराने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें। 5. महाप्रबन्धक (नियोजन) को सूचनार्थ। 6. उपमहाप्रबन्धक (जल) को सूचनार्थ। सहायक प्रबन्धक नोएडा एसडी अग्रेजी नोट- मै एचएम 270 किशन सिंह प्रमाणित

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(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

25 27

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

करता हूँ कि उक्त तहरीर मेरे द्वारा कंप्यूटर पर शब्द ब शब्द बोल बोल कर का0 1267 धर्मेन्द्र पाल से टाइप कराई गई। अलावा तकनीकी त्रुटि के।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है।)

(1) Registered the case and took up the investigation: (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): or (या)

(2) Directed (Name of I.O.) MANOJ KUMAR RAI Rank SI (Sub-Inspector) (जांच अधिकारी का नाम): (पद):

No. 982610293 to take up the Investigation (सं.): (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)

(3) Refused investigation due to (जांच के लिए):

or (के कारण इंकार किया या)

(4) Transferred to P.S. District (थाना): (ज़िला): on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी।)

R.O.A.C.(आर. ओ .ए .सी.)

(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

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N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

14 Signature/Thumb impression of the complainant / informant. (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15 Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge,
Police Station

(थाना प्रभारी के हस्ताक्षर)

Name Sharad Kant Sharma

Rank SI (Sub-Inspector)

No. 132290195

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(Sanjay Parashar)
Senior Manager
Jal Div-I, NOIDA

नौएडा-ग्रेवो

सीवरेज प्लांट न लगाने वाली चार सोसाइटी पर मुकदमे के आदेश

प्रदूषण रोकने के लिए सीईओ ने कर्ती सखी

धिमनी से नहीं निकलेंगे प्रदूषकों के कण, लगानी होगी डिवाइस

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं। नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।



35 नौएडा-ग्रेवो सोसाइटी के कर्ती सखी ने मुकदमे के आदेश दिए हैं।

31 मार्च तक तैयार होगा सेक्टर-51 वेस्टरेड

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।

सीवरेज प्लांट

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।



पीएनजी और बायोमास में बदलने हैं उद्योग

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।

बधा होता है पार्टिकुलेट मैटर (पीएम 10)

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।

नौएडा की चार चारों तरफ फैले अधिकांश (एचओडी) में सीवरेज प्लांट की कमी के कारण प्रदूषण रोकने वाली नौएडा-ग्रेवो सोसाइटी पर नौएडा की कर्ती सखी ने मुकदमे के आदेश दिए हैं।

✓
 (सजय पाराशर)
 वरिष्ठ प्रबंधक
 जल खण्ड-प्रथम, नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण
मुख्य प्रशासनिक भवन, सैक्टर-06, नौएडा

पत्र संख्या: नौएडा/मु0वा0नि0/2022/ 2549
दिनांक: 4-3-2022

कार्यालय आदेश

ओ.ए. नं0-1002/2018 अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में मा0 एन.जी. टी. द्वारा दिनांक 23.12.2021 को पारित आदेश के पृष्ठ संख्या-30 पर निम्नवत् निर्देश दिये गये हैं:-

iii. Granting partial or completion certificate must be compliant with EC/Consent condition.

मा0 एन.जी.टी. द्वारा पारित उपरोक्त निर्देशों का अनुपालन सुनिश्चित किया जाए एवं प्राधिकरण द्वारा आवंटित समस्त श्रेणी की सम्पत्तियों के आंशिक अधिभोग प्रमाण पत्र अथवा पूर्ण अधिभोग प्रमाण पत्र जारी किये जाने से पूर्व यह सुनिश्चित कर लिया जाये कि State Environmental Impact Assessment Authority द्वारा जारी पर्यावरणीय स्वीकृति/सहमति में उल्लेखित समस्त शर्तों का अनुपालन सुनिश्चित हो गया है।


(रितु माहेश्वरी)
मुख्य कार्यपालक अधिकारी,
नौएडा o/c

प्रतिलिपि:-

1. अपर मुख्य कार्यपालक अधिकारी (पी/एम) को सूचनार्थ।
2. विशेष कार्याधिकारी (टी-1/टी-11/जे) को सूचनार्थ।
3. प्रधान महाप्रबन्धक को सूचनार्थ।
4. महाप्रबन्धक (के) को सूचनार्थ।
5. महाप्रबन्धक (नियोजन) को अनुपालनार्थ।
6. गार्ड फाईल हेतु


मुख्य कार्यपालक अधिकारी,
नौएडा o/c


(संजय पाराशर)
वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम, नौएडा

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कार्यालय सहायक अभियंता-तृतीय
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25

पत्रांक- 208 /स0अ0व्/

दिनांक: 21/07/2022

विषय- माननीय एन.जी.टी. में पारित निर्णय के आदेश दिनांक 23.12.2022 के अनुपालन के संबंध में।

सन्दर्भ:- वरिष्ठ प्रबन्धक, जल खण्ड प्रथम, नोएडा पत्र संख्या नोएडा/व0प्र0/(जल-1)/22/527 दिनांक 11.02.2022

अधिशाली अभियन्ता, हैड वर्क्स खण्ड आगरा नहर ओखला नई दिल्ली-25

उपरोक्त विषयक वरिष्ठ प्रबन्धक, नवीन ओखला औद्योगिक विकास प्राधिकरण, कार्यालय वरिष्ठ प्रबन्धक, जल खण्ड-प्रथम सैक्टर-5 नोएडा के संदर्भित पत्र का अवलोकन करने की कृपा करें।

इस संबंध में अवगत कराना है कि उपखण्डीय कार्यक्षेत्र में निर्माणाधीन नोएडा क्षेत्र में 03 अदद In Situ wetland की अद्यतन स्थित निम्नानुसार है-

क्रमांक	कार्य का नाम	अद्यतन स्थिति
1.	जनपद गौतमबुद्धनगर में नोएडा मुख्य नाले में सैक्टर-142, एडवान्ट नोएडा के निकट In Situ wetland का निर्माण कार्य।	30%
2.	जनपद गौतमबुद्धनगर में नोएडा मुख्य नाले में दादरी रोड क्रासिंग, एन.एस.ई. जैड के निकट स्थलीय (In Situ) वैटलैण्ड निर्माण कार्य।	40%
3.	जनपद गौतमबुद्धनगर में नोएडा मुख्य नाले में सैक्टर-50 के निकट In Situ wetland का निर्माण कार्य।	100%

सहायक अभियंता-तृतीय
हैड वर्क्स खण्ड आगरा नहर,
ओखला नई दिल्ली-25





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**Action Plan Sewerage Network, NOIDA****ANNEXURE-H**

S No.	Name of Work	Estimated Cost. (in lacs)	Action Plan	C.B. No.	Date of Start	Date of Completion	Remarks
1	Installation of non clog submersible pump at SPS-115, Noida	60.00	Newly constructed SPS-115 non clog pump are to be installed. Presently sewer is disposed in near by existing sewer line.	209/DGM(Jal)/AO/SM(Jal)-I/18-19 Dt. 18.02.2019	18.02.2019	17.08.2019	Work Completed
2	Strengthening of sewer line in Ph-2, hosiery complex, sector-84 & 85, Noida	388.81	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	27/AO/DGM(Jal)/SM(Jal)-III/19-20 Dt. 22.07.2019	22.07.2019	21.01.2020	Work Completed
3	P/L disposal sewer line from SPS-85 to rising main passes from sector-92 MSPS, Noida	154.40	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	75/AO/DGM(Jal)/SM(Jal)-III/19-20 Dt. 25.11.2019	25.11.2019	23.03.2020	Work Completed
4	Strengthening of sewer line (Connection of sec-74, 75, 76, 77, 78, 79, 116 to SPS-117) Noida	593.45	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	110/AO/DGM(Jal)/SM(Jal)-III/19-20 Dt. 03.01.2020	03.01.2020	30.06.2020	Work Completed
5	Strengthening of sewerage (Relaying of 400mm DI rising main line SPS-2/5) Noida	87.88	Old sewer line leaking frequently and is to be replaced.	58/DGM(Jal)/AO/SM(Jal)-I/20-21 Dt. 24.07.2020	24.07.2020	23.01.2021	Work Completed
6	P/L of main Sewer line from B-Block Sector-19 to SPS-18) Noida	172.07	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. Work in progress	153/DGM(Jal)/AO/SM(Jal)-I/18-19 Dt. 19.10.2020	19.10.2020	18.07.2021	Work Completed
7	Strengthening of main sewer line from SPS-10 to STP-54, Noida	225.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. Work in progress DOS 26.07.2021 to DOC 25.07.2022.	19/GM(Jal)/AO/SM(Jal)-I/21-22 Dt. 26.07.2021	26.07.2021	25.07.2022	Work Completed
8	Shifting of Sewer line from Group Housing plot GH-01B to SPS-43 Part-A) Noida	380.88		09/AO/GM/Jal-III/21-22 Dt. 23.06.2021	23.06.2021	22.03.2022	Work Completed
9	Shifting of Sewer line from Group Housing plot GH-01B to SPS-43) Noida	210.93		07/AO/GM/Jal-III/21-22 Dt. 17.06.2021	17.06.2021	16.03.2022	Work Completed
10	D/o Village (P/L Water & Sewer line relaying old choked & damaged line in Village-Bhangel) Noida	177.27		19/GM(Jal)/AO/SM(Jal)-I/21-22 Dt. 06.07.2021	06.07.2021	05.07.2022	Work Completed
Total		2450.69					

(SANJAY PARASHAR)
SENIOR MANAGER (JAL)-I
NOIDA

(A.K. VARUN)
SENIOR MANAGER (JAL)-III
NOIDA



महाराष्ट्र MAHARASHTRA

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NAGPUR TREASURY
ZN 129359

02 JUN 2022

MEMORANDUM OF AGREEMENT

This Memorandum of Understanding (hereinafter referred to as "MoA") is entered into on this ...21...th day of July..., 2022 by and between:

Council of Scientific and Industrial Research, a society registered under the Societies Registration Act (XXI of 1860), hereafter called 'CSIR', having its registered office at Anusandhan Bhavan, 2, Rafi Marg, New Delhi - 110 001 through Director, National Environmental Engineering Research Institute, having its office and laboratory at Nehru Marg, Nagpur, Maharashtra 440020, India (hereinafter called as 'CSIR-NEERI', which expression shall, unless repugnant to the context or meaning thereof be deemed to mean and include its successors and permitted assigns), of the First Party,

AND

[New Okhla Industrial Development Authority (NOIDA)], established under U. P. Industrial Area Development Act, 1976, having its corporate office at Head Administrative Building, Sector 6 Noida, Uttar Pradesh-201301 India (hereinafter referred to as "NOIDA", which expression shall, unless repugnant to the context thereof, include its affiliates, associates, successors, substitutes and permitted assigns) of the Second Party.

CSIR-NEERI and NOIDA are herein after individually referred to as the 'party' and collectively as 'parties'.

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1. Preamble

WHEREAS, CSIR represents that it has at its National Environmental Engineering Research Institute, Nagpur (CSIR-NEERI) established R&D expertise and has footprints globally in the area of environmental science and engineering including environmental system design and modelling, air, water, wastewater and waste management, environmental impact and risk assessment, environmental biotechnology and genomics, environmental materials, environmental remediation, etc.

New Okhla Industrial Development Authority (NOIDA) has approached CSIR-NEERI, Nagpur vide Letter No. Noida/ACEO(N)/2022/301 dated 21/01/22, to undertake treatment of sewage flowing in 30 drains of NOIDA city and, as per the order of Hon' NGT, NOIDA, to develop a time bound action plan to stop discharge of untreated wastewater to 30 drains. NOIDA has requested CSIR-NEERI for in situ treatment of 30 drains based on Bio and Phyto remediation to strengthen environment.

Accordingly, CSIR-NEERI team from Delhi Zonal Lab &HQ has visited NOIDA to get the first-hand information and preliminary site visit of drains that has to be treated. Based on the site visit and technical discussion with officials of NOIDA it has been found that in situ treatment of drains can be provided in around 5 drains and decentralized compact/mini STPs can be provided near to 13 drains approximately as per the availability of space with total 18 drains contributing the maximum amount of pollution load and has to be treated at the earliest.

With respect to this CSIR-NEERI has submitted the project proposal entitled "In-situ and ex-situ treatment of domestic wastewater flowing in drains of NOIDA city" to NOIDA authority in the month of march 2022. The competent authority of NOIDA has approved the project proposal through letter no. NOIDA/S.M.Jal-1/2022/02 dated 1/4/2022 and requested CSIR-NEERI to submit the draft M.O.A. for approval before taking up the project(Annexure I)

In accordance, CSIR-NEERI has agreed to undertake the above work as detailed in ANNEXURE-II (Project Proposal on "In-situ and ex-situ treatment of domestic wastewater flowing in drains of NOIDA city", cost: Rs. 280 Lakhs) and forms the basis of this agreement (herein after called the PROJECT) as per the terms and conditions given below;

2. Responsibilities of CSIR-NEERI

- 2.1. To prepare Technical Feasibility Report for treatment of feasible 18 drains flowing in the NOIDA city, which will include Sewage Collection, Conveyance, Treatment Technologies (in situ drain treatment, decentralized STPs), Disposal and Reuse – Recycle.
- 2.2. To prepare Detailed Project Report (DPR) including conceptual design, drawings and estimates of the 18 feasible drains for treatment.

- 2.3. To provide technical supervision during execution of in-situ drain treatment & decentralized STPs.
- 2.4. CSIR-NEERI will provide Detailed Project Report (DPR) as a estimate to execute over listed drains and also Technical support during implementation of DPR.

3. Responsibilities of NOIDA

- 3.1. NOIDA shall provide the secondary data in terms of drawing, maps, and reports should be made available to CSIR-NEERI during preparation of DPR.
- 3.2. NOIDA shall depute senior technical person of Noida Authority during the field investigations, for data/sample collection and communication/meetings by CSIR-NEERI.
- 3.3. Assistance if any required for site visit / monitoring / discussion meeting, will be provide.
- 3.4. NOIDA shall provide cleaning of site nearby area or provide access to the drains if in case it is not accessible.

4. Financial Arrangement

- 4.1. NOIDA will give funding of Rs. 280 Lakhs to CSIR-NEERI as per the proposal submitted by CSIR-NEERI.
- 4.2. NOIDA will not give GST as per the government norms
- 4.3. The payment terms are as follows:
 - 25% amount in advance to NEERI after signing of MOA
 - 10% of the project cost after submission of feasibility report
 - 15% of the project cost after submission of DPR
 - 10% after selection of agency by Noida Authority for implementation of in-situ drain treatment and decentralized STPs
 - 10% after 30% commissioning/execution of the project as per DPR.
 - 15% after 60% commissioning/execution of the project as per DPR
 - 15% after 100% completion of the project as per DPR

5. Confidentiality

The Parties, to the extent of their respective rights to do so, shall exchange such technical information and data as is reasonably required of each Party to perform its responsibilities under this MoA. All these information, including without limitation all oral and written information about know-how, industrial secrets, methods, technical data and information, as well as commercial, financial and operational data and information related to this

MoA shall be kept in strict confidence and treated as non-public, confidential and proprietary information ("Information"), regardless of whether identified or marked as "proprietary" or "confidential".

The Parties agree to use the Information only for the purpose of this MoA and shall protect such Information from disclosure to others using the same degree of care used to protect their own confidential information. The Information shall not be reproduced in any form, sold, traded, published or otherwise disclosed to anyone in any manner, whatsoever except as required by one Party to the other Party.

Notwithstanding the foregoing, the Parties may disclose the Information without the other Party's prior written consent only to the extent such Information:

- (i) is already known to the Party as of the date of disclosure;
- (ii) is already in possession of the public or becomes available to the public other than through the act or omission of the Party receiving the information;
- (iii) is independently developed by one of the Parties without reliance on the Information of the other Party; or
- (iv) is required to be disclosed under applicable law or by a governmental order, decree, regulation or rule (provided that the requested Party shall give written notice to the other Party prior to such disclosure).

All such Information, in whatever form, provided by either Party, shall at all times remain the property of the Party disclosing the information and the other Party shall exercise all care and caution to ensure that such Information is duly protected. The Party receiving the information shall, if expressly requested by the other Party, promptly destroy or immediately return to the party disclosing the information, all tangible material(s), papers, computerized media containing the information by way of notes, summaries, image, data or word processing files etc.

In the event of any accidental disclosure or discovery of any unauthorized use of Information, the party receiving the information shall immediately notify the other Party about such accidental disclosure or unauthorized use.

Confidentiality obligations concerned herein shall be applicable for a period of three years from the expiry/termination of this MoA.

6. Entire Understanding

This MoA contains the entire understanding between the parties and supersedes all prior contemporary oral or written agreements, commitments, understanding or communication with respect to the subject matter hereof


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7. Amendment

The MoA shall be amended on the basis of mutual agreement in writing. All amendment(s) or modification(s) to this MoA shall be binding on each party provided the same is/are recorded in writing and signed by all Parties.

8. Effective Date And Duration of MoA

This MoA shall come into force for all purposes and intents with effect from the date of signing of this MoA and shall remain valid for 3 years unless any of the parties gives a written notice to the other party of its intentions to terminate the MoA, 60 (sixty) days in advance. The MoA may be extended for a further period and on such terms and conditions as may be mutually agreed.

9. Termination of MoA

- a. This MoA may be terminated by any party by giving 60 (sixty) day notice in writing to the other party of its intension to do so.
- b. In the event, the parties mutually agree to terminate this MoA, or the MoA is terminated on account of Force Majeure or non-fulfillment of the obligations of the respective parties or otherwise for any other reasons, the termination shall take effect from the date and time to be agreed upon mutually or in accordance with the termination notice, as the case may be.
- c. In the event of termination of the MoA the rights and obligations of the parties hereto shall be settled by mutual discussion.

10. Settlement of Disputes

In the event of any dispute and / or difference arising under this agreement or in connection therewith, including any question relating to the meaning, scope or interpretation of this agreement or its clause or any alleged breach thereof, the same shall be attempted to be settled by mutual discussions and consultation between the parties as both the parties being Govt. Departments.

11 Force Majeure

Neither party shall be held responsible for non-fulfillment of their respective obligations under this Agreement due to the exigency of one or more of the force majeure events such as but not limited to Acts of God, war, flood, earthquakes, strike, lockouts, epidemics, riots, civil commotion, etc. provided on the occurrence and cessation of any such events, the party affected thereby shall give a notice in writing to the other party within one month of such occurrence or cessation. If the force majeure condition continues beyond six months, the parties shall then mutually decide about the future course of action.

Sr No.	Name & Coordinates	Photos/description		Treatment Technology (In Situ Drain Treatment/Decentralized STP near to Drain)
1	Summerville Sector 22 28°35'39.2"N 77°21'01.1"E			In Situ Drain Treatment
2	KendriyaVihar, Sector 51 28°34'44.8"N 77°21'46.1"E			In Situ Drain Treatment
3	Gram Barola near Shamshan 28°33'52.8"N 77°22'43.5"E			Decentralized STP near to Drain
4	Brahampal market Bhati Dairy Gram- Barola 28°33'54.9"N 77°22'42.0"E			Decentralized STP near to Drain

Sr No.	Name & Coordinates	Photos/description		Treatment Technology (In Situ Drain Treatment/Decentralized STP near to Drain)
5	MahaganMajariya, Sector 76 28°33'51.5"N 77°22'48.1"E			Decentralized STP near to Drain
6	Main junction, Sector 76 28°34'15.8"N 77°22'44.6"E			In Situ Drain Treatment
7	Satnam Kerana Store bangel 28°32'29.7"N 77°23'34.7"E			Decentralized STP near to Drain
8	NSEZ metro 28°32'02.6"N 77°23'41.0"E			Decentralized STP near to Drain

Sr No.	Name & Coordinates	Photos/description		Treatment Technology (In Situ Drain Treatment/Decentralized STP near to Drain)
9	Bhangelwala Nala 28°32'01.9"N 77°23'36.6"E			In Situ Drain Treatment
10	Houjari 28°32'01.4"N 77°23'42.1"E			Industrial Waste (need to be handled separately)
11 A.	Advant drain 1 28°30'07.6"N 77°24'16.0"E			Decentralized STP near to Drain
11 B.	Advant drain 2 28°30'01.5"N 77°24'30.9"E			Decentralized STP near to

Sr No.	Name & Coordinates	Photos/description		Treatment Technology (In Situ Drain Treatment/Decentralized STP near to Drain)
				Drain
12	Sector 135 28°30'01.6"N 77°24'16.7"E			Decentralized STP near to Drain
13	Sector 82 28°31'12.3"N 77°23'48.8"E			In Situ Drain Treatment
14	Brijwasi Caters			Decentralized STP near to Drain
15	Surbhi Hospital			Decentralized STP near to Drain

Sr No.	Name & Coordinates	Photos/description	Treatment Technology (In Situ Drain Treatment/Decentralized STP near to Drain)
16	Service Road 28°34'45.7"N 77°21'43.1"E		Decentralized STP near to Drain
17	Near Sector 50, 51, near round about 28°34'34.8"N 77°22'00.8"E		Decentralized STP near to Drain
18	Kribko colony, sector 35 (in front of morana)		Decentralized STP near to Drain

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल-बाहय संस्था)

जल कल परिसर, सैक्टर-5, नौएडा-201301 (उ०प्र०)

पत्रांक:- नौएडा/व०प्र०(जल-बा०सं०)/1020/22

दिनांक : 29/7/2022

वरिष्ठ प्रबन्धक

जल खण्ड-प्रथम

सैक्टर-05 नौएडा।

विषय:- माननीय एन०जी०टी० में पारित निर्णय के आदेश दिनांक 23.12.2022 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- NGT OA No. 1002/2018 titled abhist kusum Gupta Vs Uttar Pradesh & Ors. Order dated 23.12.2021

कृपया आपके पत्र सं० नौएडा/व०प्र०(जल-1)/22/526 दिनांक 11.07.2022 के माध्यम से नौएडा में संचालित समस्त STPs पर Online Monitoring System स्थापित करने एवं प्रगतिरत 80 एम०एल०डी० व 100 एम०एल०डी० एस०टी०पी० के निर्माण कार्य की एवं स्थापित 06 नग एस०टी०पी० पर OLMS स्थापित करने की अद्यतन स्थिति की जानकारी चाही गयी है। जिसकी सूचना निम्नवत है:-

S.No.	Capacity of STP	Location	OLMS की स्थिति
1	25 MLD	सैक्टर-50	OLMS स्थापित करने का कार्य किया जा चुका है तथा कियाशील है।
2	34 MLD	सैक्टर-50	OLMS स्थापित करने का कार्य किया जा चुका है तथा कियाशील है।
3	33 MLD	सैक्टर-54	OLMS स्थापित करने का कार्य किया जा चुका है तथा कियाशील है।
4	54 MLD	सैक्टर-54	OLMS स्थापित करने का कार्य किया जा चुका है तथा कियाशील है।
5	35 MLD	सैक्टर-123	OLMS स्थापना हेतु द्वितीय बार निविदा प्रकाशन में है।
6	50 MLD	सैक्टर-168	OLMS स्थापना हेतु द्वितीय बार निविदा प्रकाशन में है।

S.No.	STP	Progress	Remark
1	100 MLD, Sec-168	100%	कार्य पूर्ण तथा Trial Run प्रारम्भ है।
2	80 MLD, Sec-123	89%	कार्य प्रगति पर है तथा दिनांक 30.09.2022 तक पूर्ण कर लिया जायेगा।

(राकेश कुमार)

वरिष्ठ प्रबन्धक(जल-बा०सं०)

नौएडा

प्रतिलिपि:

1. निजी सचिव को मुख्य कार्यपालक अधिकारी महोदय के सादर सूचनार्थ।
2. निजी सचिव को अपर मुख्य कार्यपालक अधिकारी(एम) महोदय के सादर सूचनार्थ।
3. प्रधान महाप्रबन्धक महोदय को सादर सूचनार्थ।
4. सम्बन्धित प्रबन्धक एवं सहायक प्रबन्धक को आवश्यक कार्यवाही हेतु।



वरिष्ठ प्रबन्धक(जल-बा०सं०)

नौएडा।